

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 155 of 2020**

**IN THE MATTER OF:**

**Gloster Ltd. ...Appellant**  
**(Formerly known as Kettlewell Bullen & Company Ltd.**

**Vs**

**Bowreah Jute Mills Private Limited & Ors. ....Respondents**

**Present:**

**For Appellants: Mr. Sudipto Sarkar, Sr. Advocate with Mr. Anil Agarwal, Mr. P.K. Jhunjhunwala and Ms. Neha Sharma, Advocates**

**For Respondents: Mr. Abhrajit Mitra, Sr. Advocate with Mr. D.N. Sharma, Mr. Anirudha Agarwalla, Mr. P.C. Sharma and Mr. Kunal Chatterji, Advocates**

**ORDER**  
**(Through Virtual Mode)**

**09.11.2020** Since the pleadings have been completed, the Registry is directed to List the matter on **2<sup>nd</sup> December, 2020** for hearing.

[Justice Venugopal M.]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Km*